

Nature of case-B.A
Filing no.-8257/2020

Manoj Prasad Jaiswal @ Manoj Jaiswal @ Manoj Jaiswal Vs. The
State of Jharkhand

Advocate Name- Prashant Kumar Rahul

DEFECTS:-

5(a) C.C of Impugned Order may be filed with A/F.

5(e) Vak is not in original copy.

9(i) Brown cover, Presentation form and A.G Slip may be filed.

(ii) Petition is unaffidavit and page no 10 to 11/1 is not original copy.

(iii) Village name of petitioner stated at page 1 and vak differs.

(iv) Post Office name of petitioner may be stated at vak.

(v) Annex statement stated at Index page, Sub-para- 4,11 may be verified/corrected and also annex no. stated at page no 12 and 17.

(vi) Fresh legible copy of Adhar Card may be filed and also details of deponent stated at page no. 10 may be verified.

(vii) A/F Rs. 5 is wanting on affidavit.

(viii) Duly certified to be true type copy of page 12,13,15,16 may be filed.

(ix) Date of execution is missing at vak.

(x) Dated may be stated at page no. 11.

(xi) Alias name of petitioner may be stated at entire petition as per page no. 1.